

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:615
ANSWERED ON:23.02.2006
VAT ON PNG
Sikdar Smt. Joytirmoyee

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether consumers of Piped Natural Gas in Delhi are required to pay 20 percent Value Added Tax (VAT) on their bills;
- (b) if so, the guidelines with regard thereto;
- (c) whether the Government is aware that this extent of VAT is the highest for any item and the consumers have to suffer a lot;
- (d) if so, whether the CNG supplier Indraprastha Gas Ltd. (IGL) has also represented for lowering the VAT on PNG; and
- (e) if so, the response of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b): Yes, Sir. This is as per the provisions contained in the Fourth Schedule to the Delhi Value Added Tax Act, 2004 read with Section 4 of the Act.
- (c): The highest rate of VAT is 20%.
- (d) & (e): Yes, Sir. IGL has represented to the Government of N.C.T. of Delhi. No decision has been taken so far by the Delhi Government in the matter.